

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/346(KB)2021
IA(I.B.C)/836(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	SUBHADRA COMMERCIAL PRIVATE LIMITED VS PURULIA METAL CASTING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Kaushik Chatterjee, Adv.] For the Applicant
Mr. Ritaban Sarkar, Adv.]
Mr. Aman Agarwal, Adv.]

ORDER

1. Learned Counsel for the Applicant present.
2. **IA(I.B.C)/836(KB)2024**
 - a. Hard copy of the application has not been filed by the applicant.
 - b. The applicant wants to know the status of its assets in the information memo circulated by the Resolution Professional.
 - c. Therefore, Registry is directed to issue notice to the Resolution Professional by way of speed post and e-mail and place the tracking information on record, directing the R.P. to come up with the instructions on the next date of hearing.
 - d. List the matter for consideration on **07.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**